

R.O.C.No. 77082-A /2019-B2



SENIOR CIVIL JUDGE
TRANSFER & POSTINGS

NOTIFICATION No. 215 / 2019

The Government in G.O.Ms.No.297, Home (Cts.III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of an Additional Sub Court at Coimbatore.

Tmt. K.Krishnapriya, III Additional Sub Judge, Coimbatore is transferred and posted as IV Additional Sub Judge, Coimbatore, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 03 .10.2019**

**Sd./-C.Kumarappan
REGISTRAR GENERAL**